

LIST OF CASES REGISTERED ON 31.05.2021 IN THE APPELLATE SIDE, HIGH COURT, CALCUTTA

SI No.	Case No.	Date of Registration	Cause Title
1	WPA(P)/154/2021	31-05-2021	JISHA SARKAR VS UNION OF INDIA AND ORS. Advocate: JOVERIA SABBAH
2	WPA(P)/155/2021	31-05-2021	ROSY BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS. Advocate: RAJYASHREE MUKHERJEE
3	WPA(P)/156/2021	31-05-2021	MS RAJYASHREE MUKHERJEE VS STATE OF WEST BENGAL AND ORS. Advocate: KUSHAL DAS
4	WPA(P)/157/2021	31-05-2021	SOBAN MUKHERJEE VS STATE OF WEST BENGAL AND ORS. Advocate: RAJYASHREE MUKHERJEE
5	WPA(P)/158/2021	31-05-2021	GARDEN REACH CONTRACT SECURITY AND LABOURS UNION AND ANR VS STATE OF WEST BENGAL AND ORS. Advocate: JOVERIA SABBAH
6	WPA(P)/159/2021	31-05-2021	COPVID CRISIS SUPPORT NETWORK AND ORS VS UNION OF INDIA AND ORS. Advocate: SANDIPAN DAS
7	FMAT/363/2021	31-05-2021	RELIANCE GENERAL INSURANCE CO. LTD VS PRITAM Dhole AND ANR Advocate: SOUMENDRA NATH GANGOPADHYAY
8	MAT/562/2021	31-05-2021	M/S. SONAI FOOD MARKETING PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS. Advocate: RAMESH DHARA
9	MAT/563/2021	31-05-2021	ASHUTOSH GHOSH VS STATE OF WEST BENGAL AND ORS. Advocate: SATRAJIT SINHA ROY
10	CO/1179/2021	31-05-2021	DEBASREE PAUL VS SUBRATA LOHAR Advocate: SHIBAJI KR DAS

11	CRR/1324/2021	31-05-2021	SUMAN GHOSH VS SWAPAN CHAKRABORTY Advocate: BANDANA MAITY
12	CRR/1325/2021	31-05-2021	SUMAN GHOSH VS SWAPAN CHAKRABORTY Advocate: BANDANA MAITY
13	CRR/1326/2021	31-05-2021	M/S REGENCY INVESTMENTS LTD AND ORS VS STATE OF WEST BENGAL AND ANR Advocate: PRASHANT KUMAR SINGH
14	CRR/1327/2021	31-05-2021	FARWOOD INDUSTRIES LTD AND ANR VS MANOJ AGARWAL Advocate: ADITYA TIWARI
15	CRM/3813/2021	31-05-2021	ABDUL KASEM MONDAL VS STATE OF WEST BENGAL Advocate: ARUSHI RATHORE
16	CRM/3814/2021	31-05-2021	MD JAKIR HOSSAIN@JAKIR MIA@JAKIR HOSSAIN VS STATE OF WEST BENGAL Advocate: PARTHA SARATHI DAS
17	CRM/3815/2021	31-05-2021	CHOTON HALDER VS STATE OF WEST BENGAL Advocate: DEBABRATA MONDAL
18	CRM/3816/2021	31-05-2021	HARIDASHI BATKEL@HARI BATKEL AND ANR VS STATE OF WEST BENGAL Advocate: ANIT DEY
19	CRM/3817/2021	31-05-2021	BALAK RAM YADAV VS STATE OF WEST BENGAL Advocate: SANJIB MITRA
20	CRM/3818/2021	31-05-2021	DHUBARAJ MURMU VS STATE OF WEST BENGAL Advocate: SANTANU MAJI
21	CRM/3819/2021	31-05-2021	PRATAP MALIK VS STATE OF WEST BENGAL Advocate: SANTANU MAJI
22	CRM/3820/2021	31-05-2021	KANAN DE AND OTHERS VS STATE OF WEST BENGAL Advocate: PRIYANKAR GANGULY

23	CRM/3821/2021	31-05-2021	SAMARESH SARKAR VS STATE OF WEST BENGAL Advocate: SUMANTA GANGULY
24	CRM/3822/2021	31-05-2021	PRAVIN KUMAR SINGH@SONU SINGH VS STATE OF WEST BENGAL Advocate: SHIBAJI KUMAR DAS
25	CRM/3823/2021	31-05-2021	TARAK BANERJEE AND ORS VS STATE OF WEST BENGAL Advocate: SUDIP SAMADDAR
26	CRM/3824/2021	31-05-2021	RADHIKA AGARWAL AND ANR VS DIR OF ENFORCEMENT,E.R.CGO COMPLEX Advocate: MUJIBAR ALI NASKAR
27	CRM/3825/2021	31-05-2021	UJJWAL BASAK@UJJAL BASAK VS STATE OF WEST BENGAL Advocate: KAUSHIK CHOWDHURY
28	CRM/3826/2021	31-05-2021	SANJOY PAHAN VS STATE OF WEST BENGAL Advocate: KAUSHIK CHOWDHURY
29	CRM/3827/2021	31-05-2021	KOUSHIK DASH VS STATE OF WEST BENGAL Advocate: BISWAPRIYA SAMANTA
30	CRM/3828/2021	31-05-2021	CHANCHAL NANDI VS STATE OF WEST BENGAL Advocate: SHAKTI HALDER
31	WPA/10531/2021	31-05-2021	PARTHA BISWAS VS UNION OF INDIA AND ORS. Advocate: DIPANKAR SAHA
32	WPA/10533/2021	31-05-2021	BUBUN MOLLA VS THE KOLKATA MUNICIPAL CORP AND ORS Advocate: DEBDUTTA RAHA
33	WPA/10534/2021	31-05-2021	SWADESH RANJAN DAS ADHIKARI VS STATE OF WEST BENGAL AND ORS. Advocate: AMIT SINGH
34	WPA/10535/2021	31-05-2021	DR. ANINDITA BANERJEE VS ICMR AND ORS. Advocate: SOURAV HALDER

35	WPA/10536/2021	31-05-2021	M/S RSD NATURAL RESOURCES PVT LTD AND ANR VS UNION OF INDIA AND ORS. Advocate: RAJINISH KUMAR KALAWATIA
36	WPA/10537/2021	31-05-2021	SAMAR CHANDRA PAN AND ORS VS STATE OF WEST BENGAL AND ORS. Advocate: RUDRANIL DE
37	WPA/10538/2021	31-05-2021	M/S RSD NATURAL RESOURCEWS PVT LTD AND ANR VS UNION OF INDIA AND ORS. Advocate: RAJINISH KUMAR KALAWATIA
38	WPA/10539/2021	31-05-2021	M/S. RSD NATURAL RESOURCES PVT LTD AND ANR VS UNION OF INDIA AND ORS. Advocate: RAJINISH KUMAR KALAWATIA
39	WPA/10540/2021	31-05-2021	NIRMAL KUMAR PAL VS UNION OF INDIA AND ORS. Advocate: SANTANU MAJI
40	WPA/10541/2021	31-05-2021	GANESH CHANDRA BHAGAT VS STATE OF WEST BENGAL AND ORS. Advocate: KAUSHIK CHOWDHURY
41	WPA/10542/2021	31-05-2021	PAPI KHATUN BIBI@POPI KHATUN VS STATE OF WEST BENGAL AND ORS. Advocate: KAUSHIK CHOWDHURY

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